

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 05 /Apptt.

Dated Ranchi, the 26th February, 2014

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to re-assign/re-allocate the following works among the undermentioned Assistant Registrars of the Court, mentioned against their name in the Column No 03, with immediate effect:-

Sl. No.	Name of the Assistant Registrars	Work/duties assigned
01	02	03
01	Sri Ramesh Prasad Sah, Assistant Registrar (Non-Judicial)-III	1. Copying Department He will sit in Copying Department atleast two hours daily; 2. Accounts (Establishment) Section including Telephone and Electricity.
02	Sri Arun Kumar Ray, Assistant Registrar (Non-Judicial)-IX	1. He will look after the work of Vigilance Section with Registrar (Vigilance) up to 04.00 P.M. daily. He shall also look after the work at the Secretariat of Hon'ble the Chief Justice from 04.00 P.M. onward everyday.

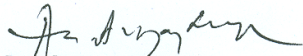
Accordingly, the Office Order No. 04/Apptt. Dated 22nd February, 2014 stands modified to this extent only.

**By order of the Court,
Sd/- A.V. Singh
Registrar General**

Memo No. 2520-2573 /Apptt.

dated Ranchi, the 26th February, 2014

Copy forwarded to the Registrar (Establishment) / Registrar (Vigilance) / Registrar (Administration) / P.S. To Hon'ble the Chief Justice, the Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice and All Joint Registrars / the Deputy Registrar (Protocol) for up-loading the Office Order in Court's website / All Deputy Registrars / Incharge P.As' Section / All Assistant Registrars / In-charge Court Masters' Section / Court Officer / Stamp Reporter/ All Section Officers of Jharkhand High Court, Ranchi and Officers concerned for information and needful.


Registrar General